

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
KHOWAI TRIPURA

No. F. 9(19)-DJ/Judl/KHW/2020/_1899.

Dated – 10th August, 2020

To
The Registrar (Judicial)
Hon'ble High Court of Tripura
AGARTALA

Subject:-Furnishing of monthly Statement regarding pendency & Disposal (Consolidated)report for the month of **JULY, 2020** under the Jurisdiction of Khowai Judicial District.

Reference:- No.F.4(37)-HC/2019709-21, dated Agatala the 11.01.2019.

Sir,

With reference to the subject cited above, I am furnishing herewith the statement regarding pendency & disposal(Consolidated) report for the month of **JULY, 2020** for favour of your kind information and doing the needful.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & Sessions Judge, Khowai : Tripura.	152	0	277	8	0	0	429	8
Chief Judicial Magistrate-cum-Civil Judge(Sr. Div), Khowai : Tripura.	11	0	208	59	688	170	907	229
Civil Judge (Sr.Div)-cum-Asst. Sessions Judge, Khowai, Tripura.	36	0	55	2	0	0	91	2
Civil Judge(Jr. Div)-J.M. 1 st Class, Khowai : Tripura.	34	4	78	1	228	0	340	5
Judicial Magistrate 1 st Class-cum-Civil Judge(Jr. Div) Khowai : Tripura.	27	0	162	39	655	2	844	41
Total=	260	4	780	109	1571	172	2611	285

Yours faithfully



(P.K. DATTA)
District & Sessions Judge
Khowai, Tripura

o/c u/c 8.2020